## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.227/17		Admission	14	Prakash Roadlines Limited	

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
K. Durtpanet HA Kuma R.	petititioner.	D. Hant

## ORDER

Matter is listed today for admission. Registry raised some objections. PCS for Petitioner is directed to comply the same. List it on 18/01/2018.

Member (T)

Member (J)